Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 118 of 2013 &
IA-186 of 2013

Dated : 4th February, 2014

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

Uttar Pradesh Power Corporation Ltd. **… Appellant(s)**

Versus

NHPC Ltd. & Ors. **…. Respondent(s)**

Counsel for the Appellant(s) : **Mr. Pradeep Misra**
Mr. Shashank Pandit

Counsel for the Respondent(s) : **Mr. M.S. Ramalingam for R-15**

ORDER

Post the matter for making reply submissions on ***04.03.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt